

**Antibiotic Plant, Rishikesh ; Synthetic Drugs Plant, Hyderabad and Surgical Instruments Plant, Madras**

9694. SHRI SHIVA CHANDRA JHA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) the stage of completion and production of the Antibiotic Plant at Rishikesh, Synthetic Drugs Plant at Hyderabad and Surgical Instruments Plant at Madras ; and

(b) when they are likely to be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS AND OF SOCIAL WELFARE (SHRI RAGHU RAMAIAH) : (a) and (b). *Antibiotics Plant, Rishikesh* : The non-sterile Section of Potassium Penicillin is in regular production. Sodium salt and procaine salt Sections would go into production during the current month.

Streptomycin has also been commissioned. Some technological problems remain to be tackled before the product can be marketed. The product is at present under test.

Fermentation trials for testing the sterility etc. for Tetracycline have also commenced.

Erection work on Oxytetracycline is expected to be over by July, 1968, while the erection work for Nystatin is expected to be over in the fourth quarter of 1968.

According to the advice of the Soviet Experts it may take about two-three years to bring the production to installed capacity.

*Synthetic Drugs Plant, Hyderabad* : Except for INH, Nicotinamide, Folic acid and Diethyl carbamazine citrate, production has commenced in all the blocks. The products are also on sale.

It may take about 1½ years to reach the installed capacity of each product.

*Surgical Instruments Plant, Madras* : The plant was commissioned in September, 1965 and is in production. This unit has also diversified its activity to produce family planning instruments. About 35 to 40% of the capacity is being utilised.

**Narmada Water Dispute**

9695. SHRI D. N. PATODIA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that some Members of Parliament have urged the Prime Minister to resolve the issue arising out of the dispute of the use of Narmada Water ;

(b) if so, whether the request has been considered ;

(c) whether any steps have been taken in this direction ; and

(d) if so, the details thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) : (a) to (d). Letters have been received by the Prime Minister from Members of Parliament from time to time on the question of early settlement of the Narmada Water Dispute. The steps taken have been detailed in the statement made in the Lok Sabha on 16-4-1968 in response to a Calling Attention Notice on this subject.

**Meeting on Narmada Valley Development**

9696. SHRI NITIRAJ SINGH CHAUDHARY :  
SHRI NATHU RAM AHIRWAR :  
SHRI S. S. KOTHARI :  
SHRI SUR SINGH :  
SHRI RAM AVTAR SHARMA :  
SHRI MANIBHAI J. PATEL :  
SHRI BHARAT SINGH CHAUHAN :  
SHRI SHASHIBHUSHAN BAJPAI :  
SHRI LAKHAN LAL GUPTA :

Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that minutes of the meeting held on the 10th April, 1968 between the Central Government officials and officers of the Madhya Pradesh Government on Narmada Valley Development at New Delhi were dictated and corrected and whether the Chairman of the meeting agreed to such procedure and did not object to the recording of minutes ;

(b) whether it is a fact when the discussions were resumed on the following day i. e. the 11th April, 1968 the Chairman of the meeting and Officers of the Central Government declined to follow the same procedure for recording of the minutes and the meeting ended abruptly ;

(c) whether any reasons were adduced for not recording the minutes as was done on the first day of the meeting ; and

(d) whether it is generally the practice of his Ministry to convene meetings where discussions take place but no minutes are recorded ?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) :** (a) to (d). No formal minutes were drawn up on the 10th April, 1968, but some notes of discussion were dictated. On the 11th morning, when the discussions started, the Madhya Pradesh officers insisted on a procedure of the State officers recording their views, Central Officers recording replies and the State officers adding their rejoinder. They further wanted that the Central officers should sign such record. This procedure was not considered appropriate as it was felt that the Central Government, not being a party to the dispute, it would be better if a summary record of the proceedings were to be issued at the end of the round of the discussions.

The general practice of the Ministry of Irrigation and Power is to issue a summary record of discussions after the meetings are held.

#### **Kalakot Thermal Power Project**

9697. **SHRI S. K. TAPURIAH :** Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether it is a fact that the Kalakot Thermal Power Projects near Jammu which was originally estimated to cost about Rupees 2.56 crores is not likely to be completed even under the revised estimated cost of Rupees 4.30 crores made in March, 1966 ;

(b) the total expenditure so far incurred on the erection of this power station and the progress so far made in the work and procurement of equipment and erection thereof ;

(c) when the project is likely to be completed and the latest revised estimated cost of the project ; and

(d) the main reasons for the delay and increase in the expenditure to such a degree ?

**THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD) :** (a) The original estimated cost of Rs. 2.56 crores for the Kalakote Thermal Power Station Project has been revised to Rs. 4.50 crores. The revised estimate, however, is awaited from the State Government.

(b) Expenditure amounting to a total of Rs. 4.34 crores is anticipated to have been incurred upto March, 1968. The generating plant and equipment have already been procured and are under installation.

(c) The first generating unit (7.5 MW) is expected to be commissioned shortly. The project is expected to be completed by the middle of 1969.

(d) The reasons for the delay and increase in expenditure are as follows :

- (i) difficulties in the transport of equipment and material to project site.
- (ii) difficulties in the procurement of labour and suitable contractors.
- (iii) suspension of work during 1965 due to Pakistan conflict.
- (iv) Effect of devaluation.
- (v) Impounding of equipment in Pakistan and.
- (vi) Recent fire accident in the power station.

#### **Smuggling of Silver out of India**

9698. **SHRI P.N. SOLANKI :**  
**SHRI R. K. AMIN :**  
**SHRI R. R. SINGH DEO :**  
**SHRI S. P. RAMAMOORTY :**

Will the Minister of FINANCE be pleased to state :

(a) whether the existing phenomenon of smuggling of silver on large scale out of India is due to low value of silver in India or because of higher rupee value